

Haryana Private Universities (Third Amendment) Act, 2009

25 of 2009

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An Act further to amend the Haryana Private Universities Act, 2006.
Be it enacted by the Legislature of the State of Haryana in the
Sixtieth Year of the Republic of India as follows:--

1. Short Title :-

This Act may be called the Haryana Private Universities (Third Amendment) Act, 2009.

2. Amendment Of Sechedule To Haryana Act 32 Of 2006 :-

In the Schedule to the Haryana Private Universities Act, 2006, after serial number 1 and entries thereagainst, the following serial number and entries thereagainst shall be added, namely:--
"2 ITM University Gurgaon."